

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR.

CRIMINAL WRIT PETITION NO. 274/2020

Devidas Raoji Shende

-VERSUS-

State of Maharashtra & ors.

Office notes, Office Memoranda of
Coram, appearances, Court's orders
or directions and Registrar's orders.

Court's or Judge's Orders

Shri M. N. Ali, Advocate for petitioner.

Shri N. S. Rao, Additional Public Prosecutor for respondent
Nos. 1 to 3.

CORAM : VINAY JOSHI, J.

DATE : APRIL 23, 2020.

Heard.

2. The learned Additional Public
Prosecutor submitted that yet the application for
parole is pending and the instructions are
awaiting.

3. Put up this matter on 27.04.2020.

JUDGE

Gohane.